

**BUREAU OF INDIAN STANDARDS (RECRUITMENT TO LABORATORY TECHNICAL POSTS) REGULATIONS, 1988**

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**SCHEDULE 1 :- SCHEDULE**

**BUREAU OF INDIAN STANDARDS (RECRUITMENT TO LABORATORY TECHNICAL POSTS) REGULATIONS, 1988**

G.S.R. 36(E), dated the 15th January, 1988.1-In exercise of the power conferred by Sec. 38 of the Bureau of Indian Standards Act, 1986 (63 of 1986), the Executive Committee of the Bureau of Indian Standards, with the previous approval of the Central Government, hereby makes the following regulations, namely :

**1. Short title and commencement :-**

- (1) These regulations may be called the Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Regulations, 1988.
- (2) They shall come into force on the date of their publication in the Official Gazette.

**2. Definitions :-**

In these regulations, unless the context otherwise requires,-

- (a) "Act" means the Bureau of Indian Standards Act, 1986 (63 of 1986);
- (b) "Laboratory Technical Posts" means the posts included in the Schedule;
- (c) "rules" means the Bureau of Indian Standards Rules, 1987 ;
- (d) "Schedule" means the Schedule appended to these regulations;
- (e) "Scheduled Castes" and "Scheduled Tribes" shall have the same meanings as are respectively assigned to them in Cls. (24) and (25) of Art. 366 of the Constitution of India;
- (f) "Selection Committee-B" means the Committee constituted under sub- regulation (3) of regulation 7 of the Bureau of Indian Standards (Terms and Conditions of Service of Employees) Regulations, 1988 ; and
- (g) words and expressions used in these regulations and not defined but defined in the Act or the rules shall have the same meanings respectively assigned to them in the Act and the rules.

**3. Application :-**

These regulations shall apply to posts mentioned in column (2) of the Schedule : Provided that the services rendered by the incumbents to these posts in the erstwhile Indian Standards Institution shall be counted for the purposes of these regulations.

**4. Method of recruitment :-**

The method of recruitment to the said posts, scales of pay, age limit, qualifications and other matters connected therewith shall be as specified in the Schedule.

**5. Direct recruitment to the posts of 1Technical Assistant] :-**

- (1) vacancies shall be advertised in the leading newspapers giving, among others, full information regarding number of posts, reservation for Scheduled Castes and Scheduled Tribes, prescribed qualifications and age requirement.
- (2) Candidates possessing the prescribed qualifications shall be eligible for the post: Provided that upper age limit may be relaxed in case of the employees of the Bureau and in respect of such categories of persons as may from time to time be notified in this behalf by the Central Government to the extent and subject to the conditions notified in respect of each category.
- (3) A written examination shall be conducted by the Bureau departmentally or through a professional institution or agency on dates and at places to be decided by the Director-General.
- (4) The number of candidates to be called for interview shall be not more than four times the number of vacancies

advertised in the respective disciplines in order of merit from among those who have secured at least fifty per cent marks in the written examination.

(5) The candidates shall be selected disciplinewise on the basis of merit as determined by the aggregate marks obtained by giving equal weightage to the written examination and interview.

(6) The candidates belonging to any of the Scheduled Castes or Scheduled Tribes may, to the extent the number of vacancies reserved for the Scheduled Castes and the Scheduled Tribes, cannot be filled on the basis of the criteria laid down in sub-regulations (3), (4) and (5), be selected by giving relaxation to make up the deficiency in the reserved quota, subject to suitability of these candidates for selection.

(7) It shall be permissible to draw up a reserved list of successful candidates for filling vacancies which shall remain valid for a period of one year from the date such list is drawn.

(8) The candidates so appointed shall be on probation in accordance with Bureau of Indian Standards (Terms and Conditions of Service of Employees) Regulations, 1988 during which period of Director-General shall arrange to give them such training and responsibilities as deemed necessary and prescribe departmental examination or examinations to be passed for successful completion of the probation. Other conditions of probation as given in the said regulations shall apply.

**6. Promotion :-**

The promotion shall be made by selection from amongst the employees in the next lower grade by the Selection Committee-B on the basis of merit with due regard to seniority in accordance with the procedure laid down by the Executive Committee taking into account the record of service, including the annual confidential reports, and recommend the order in which the promotions may be made.

**7. Categories of posts and their authorized strength :-**

The categories of posts and their authorized strength shall be such as may be determined from time to time by the Executive Committee with the approval of the Central Government. The categories of posts and their authorized strength as on the 30th September, 1987 are given in the Schedule.

**8. Power to relax :-**

Where the Executive Committee is of the opinion that it is necessary or expedient so to do, it may, for reasons to be recorded in writing, relax any of the provisions of these regulations in respect of any class or category of persons.

**9. Saving :-**

Nothing in these regulations shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, the Scheduled Tribes, ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**10. Interpretation :-**

If any question relating to interpretation of these regulations arises, it shall be decided by the Executive Committee.

**SCHEDULE 1**

**SCHEDULE**

\No. of \Scale of \Method of \Age \ Educational \ Experience \Promotion No. \the post \posts \ pay \ filling the \limit \ qualifications \for \ for direct \ recruitment \ \ \ \ \ direct recruitment \ \ \ \ \ recruits \ \ \
1400-40 Direct recruit- Maxi- \Degree in Not appli- \ Not appli- nical \ 1600-50 ment \ mum \ Science with cable \ cable Assistant] \ 230 2600 \ years \marks, subjects \ \ \ \ \ \Physics, Chemistry \ \ \ \ \ \or Degree in \ \ \ \ \ \Science (Honours percent \ \ \ \ \ \marks subject \ \ \ \ \ \Physics or \ \ \ \ \ \Chemistry or \ \ \ \ \ \3 years' Diplor Mechanical/ \ \ \ \ \ \Electrical Engin- \ \ \ \ \ \eering or its \ \ \ \ \ \equivalent \ \ \ \ \ \minimur marks \ \ \ \ \ \Second class for \ \ \ \ \ \Scheduled Caste/ \ \ \ \ \ \Scheduled Tribe \ \ \ \ \ \ca 60 Promotion \ Not \Not lpli- Not appli- Six years' nical \ 2300-EB- \ appli- \cable cable \ service at Assistant \ 75-3200 \ cable \ \ Tech \ \ Assistant- Technical \ \ \ \ \ \A Aisiitant] \ \ \ \ 3. '[Tech- 7 \ 2375-75 Promotion \ Not \Not appli- Not appli- Six years \cable cable \ service ai Supervisor \ 100-3500 \ cable \ \ Technical \ \ \ \ \ \Assistant- \ \ \ \ \ \B